

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Company Appeal (AT) No. 233 of 2020**

**In the matter of:**

**Om Sai Navigations Pvt. Ltd. & Ors.**

**....Appellants**

**Vs.**

**Hitesh Chhaganlal Ambalia & Anr.**

**....Respondents**

**Present:**

**Appellants: Mr. Nikhil Goel, Mr. Aniruddha Deshmukh,  
Advocates.**

**Respondents: Mr. Abhijeet Sinha, Ms. Aastha Mehta, Mr. Aalay  
Shah, Mr. Ravi Pahwa, Advocates for R1.**

**ORDER**

**(Through Virtual Mode)**

**02.02.2021:** I.A. No. 168 of 2021 has been filed by present Appellant No.2 Mr. Ashwin Khushaldas Banker seeking transposition of present Appellant No.1- 'M/s. Om Sai Navigations Pvt. Ltd.' as party Respondent No.4.

Having regard to the order passed on 18<sup>th</sup> January, 2021, we allow the application and transpose the present Appellant- 'Om Sai Navigations Pvt. Ltd.' as party Respondent No.4. Appellant No.2- Mr. Ashwin Khushaldas Banker and Appellant No.3- Mr. Dhruv Ashwinkumar Banker would now rank as Appellant Nos. 1 and 2 respectively. Amendment/ correction in the cause title be made during the course of day.

The appeal is assigned to Court No.III where it shall be taken up on 19<sup>th</sup> February, 2021.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**[Dr. Alok Srivastava]  
Member (Technical)**

**AR/g**